GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO.3475 TO BE ANSWERED ON 10.08.2023

ONLINE GAMING INDUSTRY

3475. SHRI UNMESH BHAIYYASAHEB PATIL:

DR. SHRIKANT EKNATH SHINDE:

DR. SUJAY RADHAKRISHNA VIKHE PATIL:

DR. HEENA VIJAYKUMAR GAVIT: PROF. RITA BAHUGUNA JOSHI: DR. KRISHNA PAL SINGH YADAV:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Union Government proposes to protect Indian Micro, Small and Medium Enterprises (MSMEs) from the negative impact likely to come due to the expected closure of the domestic skill-based online gaming industry and if so, the details thereof;
- (b) whether the Government has conducted any study on the potential job losses or reduced employment opportunities in the online gaming industry due to the high GST rate if so, the findings thereof; and
- (c) whether the Government has conducted any study on the impact of imposition of 28 per cent GST on full face value on MSMEs involved in the gaming industry and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI BHANU PRATAP SINGH VERMA)

- (a): Ministry of Micro, Small and Medium Enterprises (MSME) has no specific programme for manufacturing of Online Gaming Industry but implements various schemes where such products can be designed, incubated, manufactured and marketed. GST rates and exemptions are prescribed on the recommendations of GST Council which is a constitutional body comprising members from Union Government and State/UT Governments.
- (b) & (c): No study conducted.
